Annexure-4

Name of Corporate Debtor:		**Gadhinglaj Agro Alchochem Limited (Under Corporate Insolvency Resolution Process)**		Date of commencement of CIRP:				**11.10.2019**		List of Creditors as on:		**02.11.2020**			
List of unsecured financial creditors (Other than financial Creditors belonging to any class of creditors)															
		Details of claim received		Details of claim admitted											
S. No.	Name of Creditor	Date of receipt	Amount claimed	Total amount of claim admitted	Nature of Claims	Whether related party?	% of Voting share in CoC	Amount of contigent claim	Amount of any mutual due, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Remarks, if any		
			----------				NIL	----------							
Total			**0**	**0**			**-**	**-**	**-**	**-**	**-**	**-**	**Nil**		

1.The above list of claims was earlier filed on 02.12.2020.

2. There is no change in the above list, except that the identification particulars (PAN / Addhar etc.) related column is deleted in view of advisory issued by IBBI vide email dated 08.12.2021 for compliance with Circular No. IBBI/LIQ/46/2021 dated 24.11.2021. Accordingly, the list is submitted in the amended format, although there is no change in the stakeholders.